

[Shri Raj Bahadur]

- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay for the year 1970-71 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3011/72*]
- (3) (i) Review by the Government on the working of the Hindustan Shipyard Limited, New Delhi, for the year 1969-70.
- (ii) Annual Report of the Hindustan Shipyard Limited, New Delhi, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [*Placed in Library. See No. LT—3012/72*]
- (4) (i) Review by the Government on the working of the Hindustan Shipyard Limited, New Delhi, for the year 1970-71.
- (ii) Annual Report of the Hindustan Shipyard Limited, New Delhi, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3013/72.*]

REVIEW AND ANNUAL REPORT OF HINDUSTAN LATEX. LTD.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : On behalf of Prof. D. P. Chattopadhyaya, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Hindustan Latex Limited, New Delhi, for the year 1970-71.
- (2) Annual Report of the Hindustan Latex Limited, New Delhi, for the

year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT—3014/72.*]

ANNUAL REPORT OF RAJASTHAN STATE AGRO-INDUSTRIES CORPORATION, LTD., JAIPUR, ANDHRA PRADESH STATE AGRO-INDUSTRIES CORPORATION, LTD., ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : On behalf of Shri Annasahib P. Shinde, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Annual Report of the Rajasthan State Agro Industries Corporation Limited, Jaipur, for the year ended the 31st March, 1970 along with the Audited Accounts.
- (ii) Annual Report of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the period from 5th March, 1968 to 30th June, 1969 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (iii) Annual Report of the Haryana Agro-Industries Corporation Limited, Chandigarh, for the year ending 30th June, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon
- (iv) Annual Report of the Maharashtra Agro-Industries Development Corporation Limited, Bombay, for the year ended the 31st March, 1970 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.